

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II

SL. No.109

Video Conference

CORAM: HON'BLE BHASKARA PANTULA MOHAN-MEMBER JUDICIAL  
CORAM: HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.04.2022 AT 02:00 PM THROUGH VIDEO CONFERENCE


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.2/7/HDB/2020
NAME OF THE COMPANY	Dharthi Dredging and Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharthi Dredging and Infrastructure Ltd
UNDER SECTION	7 of IBC

ORDER


Learned Counsel for the Financial Creditor and Learned Counsel for the Corporate Debtor appeared in person.

In view of the admission of CP (IB) No. 329/7/HDB/2020 for CIRP in Court Hall- 1 against the same Corporate Debtor, this Petition becomes infructuous.

Hence, this Petition stands closed as infructuous.

  
MEMBER (T)

Ajay

  
MEMBER (J)